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**F. No. 12-111/ CESTAT/CPIO-ND/VPP/2017**  
**Customs, Excise and Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110 066**

**RTI Section**  
**(Office of the CPIO)**

**CPIO ID No. 12-111/2017**

Subject: Regarding defective RTI application.

Sir/Madam,

1. Please refer to RTI application dated 02.12.2017 filed in this office through post which is found defective as it does not contain the requisite fee in the proper form.

Therefore, the Court Fee stamp attached with this RTI application is being returned to you, and the RTI application is disposed of as defective.

2. However, you have again filed the same RTI application dated 04.12.2017, which received in this office on 07.12.2017 with proper fee and it is registered in this office as CPIO ID NO. 12-113/2017, and is being proceed further for providing information as per rules of the RTI act.

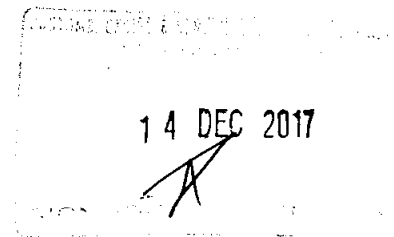
  
CPIO  
CESTAT New Delhi

Date: 12.12.2017

Encl: 1. Court Fee Stamp of Rs. 10/-  
2. Copy of RTI application 12-111/2017

To:

Sh. Devana Srinivasa Rao,  
Type-III, Block-B, A-4,  
Government Employee Quarters,  
Near ITI College, Yanam,  
Pondicherry- 533464.



12-111/2017

2/12/17

FORM -1

Form of application for seeking information  
Under the Right to Information Act, 2005.

I.D. No  
(For official use)

To,

The CPIO & Deputy Registrar,  
Customs Excise & Service Tax Appellate Tribunal,  
West Block 2, R.K.Puram,  
New Delhi-110066

1. Name of the Applicant : Devana Srinivasa Rao,

2. Address

Type - III, Block - B,  
A-4, Government Employee Quarters,  
Near ITI College, Yanam,  
Puducherry - 533464.

3. Particulars of information.....

(a) Concerned department : Vacancy posts particulars.

(b) Particulars of information required:

Copy of required particulars is enclosed with this RTI Application

ii. Period for which information asked for: Till date information.

iii. Other details: -----

4. A fee of Rs 10/- (Rupees Ten only) is Paying vide Court fee Stamp.

Rs. 10/- Court fee stamp affixed.

DATE: 02.12.2017,

Puducherry.

D. Srinivasarao 2/12/2017  
SIGNATURE OF THE APPLICANT

Mobile No. 8790773525

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## Particulars of Information required under RTI Act, 2005

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### 1. Provide the Particulars related to,

- i. Total Number of Sanctioned posts of Library Information Assistant, Care taker, Court Master, UDC, Steno Gr.III, and LDC,
- ii. Total Number vacancies related to Library Information Assistant, Care taker, Court Master, UDC, Steno Gr.III, and LDC (Vacant posts for direct recruitment) As on January, 2017 and as on till date:  
(Separate details for each mentioned period) in the following Tribunals;

- a. Customs Excise and Service Tax Appellate Tribunal, Delhi
- b. Customs Excise and Service Tax Appellate Tribunal, Chennai,
- c. Customs Excise and Service Tax Appellate Tribunal, Bangalore,
- d. Customs Excise and Service Tax Appellate Tribunal, Kolkata,
5. Customs Excise and Service Tax Appellate Tribunal, Allahabad,
- e. Customs Excise and Service Tax Appellate Tribunal, Mumbai,
- f. Customs Excise and Service Tax Appellate Tribunal, Ahmedabad,
- g. Customs Excise and Service Tax Appellate Tribunal, Chandigarh,
- h. Customs Excise and Service Tax Appellate Tribunal, Hyderabad.

Provide particulars for **each** Tribunal Separately.

### 2. Provide the Particulars related to,

What are the steps taken by the your office towards the fill up the posts of Library Information Assistant, Care taker, Court Master, UDC, Steno Gr.III, and LDC through Direct Recruitment Method.

### 3. Provide the Particulars related to,

Whether your office had submitted requisition for fill up the vacant posts of Library Information Assistant, Care taker, Court Master, UDC, Steno Gr.III, and LDC to the concerned Staff Selection Commission Zones in the year, 2017.

### 4. Provide the Particulars related to,

Whether your office had submitted any requisition for fill up the vacant posts of Library Information Assistant, Care taker, Court Master, UDC, Steno Gr.III, and LDC to the concerned Staff Selection Commission Zones for notify the vacancies in the upcoming Selection post examination phase VI advertisement which is going to be release in the Month of February, 2018.

Date.02.12.2017,  
Puducherry.

  
Signature of the Applicant. 2/12/2017.

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